

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1540
ANSWERED ON:10.03.2008
INTER STATE TRADE OF POULTRY
Adsul Shri Anandrao Vithoba

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether various State Governments have banned the Inter-State movement of poultry, eggs and feed as a precautionary measure against bird flu;
- (b) if so, whether this move of the States has adversely affected the poultry industry in the country;
- (c) if so, whether the Union Government has issued directions to the States to lift ban on the movement of poultry and poultry products;
- (d) if so, the details thereof and reaction of the States thereto; and
- (e) the other remedial steps taken/proposed to be taken in this regard?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF AGRICULTURE (SHRI TASLIMUDDIN)

(a) to (e): An instance of a State banning the import of poultry and poultry products from all other States and Union Territories as a precautionary measure against bird flu had come to notice. As any such restriction constrains the trade, all the State Governments/ Union Territories were requested not to impose any restriction on free inter-state movement of poultry and poultry products and, if already imposed, to lift them immediately. The concerned state, as mentioned above, also lifted the ban imposed by it earlier.